

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 17<sup>th</sup> APRIL, 2024, 10:30 A.M.**

CP No. 56/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |   |
|---------------------|---|
| Name of the Company | Bhoramdev Trexim Pvt. Ltd. -Vs- ROC, Chhattisgarh |
| Under Section       | 252 (3)   |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :

For Respondent (s) :

**ORDER**

There is no representation either for the petitioner or the respondent. Matter adjourned to 29.05.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**